

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3445
TO BE ANSWERED ON 07.08.2026**

SCHEMES FOR WELFARE OF PREGNANT WOMEN

3445. SHRI MADHAVANENI RAGHUNANDAN RAO:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has introduced or proposes to introduce any new schemes for the care, nutrition and welfare of pregnant women, if so, the details thereof;
- (b) the details of the existing Central Government schemes through which financial assistance, nutritional support, healthcare and maternal benefits are being provided to pregnant women including the number of beneficiaries and funds released to Telangana during the last five years;
- (c) whether the Government has detected any cases of misuse, irregularities and diversion of benefits under these schemes, if so, the details thereof, including the number of cases reported in Telangana and action thereon; and
- (d) the corrective measures taken by the Government to ensure transparency, proper implementation and timely delivery of benefits to eligible pregnant women in Telangana?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(SMT. ANUPRIYA PATEL)

(a) Under the National Health Mission (NHM), the Government of India implements various schemes/initiatives for the healthcare, nutrition support, and welfare of pregnant women across the country, including Telangana, key amongst which are as follows:

- **Janani Shishu Suraksha Karyakram (JSSK)** entitles all pregnant woman deliver in public health institutions to have absolutely free and no expense delivery, including caesarean section. The entitlements include free drugs, consumables, free diet during stay, free diagnostics, free transportation and free blood transfusion, if required. Similar entitlements are also in place for sick infants up to one year of age.
- **Pradhan Mantri Surakshit Matritva Abhiyan (PMSMA)** provides pregnant women a fixed day, free of cost, assured and quality antenatal check up by a Specialist/Medical Officer on the 9th day of every month.

Extended PMSMA strategy ensures quality antenatal care (ANC) to pregnant women, especially to high-risk pregnant (HRP) women and individual HRP tracking until a safe delivery is achieved by means of financial incentivization for the identified high-risk pregnant women and accompanying ASHA for extra 3 visits over and above the PMSMA visit.

- **Surakshit Matritva Aashwasan (SUMAN)** provides assured, dignified, respectful and quality healthcare at no cost and zero tolerance for denial of services for every pregnant woman and newborn visiting public health facilities to end all preventable maternal and newborn deaths.
- **Optimizing Postnatal Care** aims to strengthen the quality of post-natal care by laying emphasis on detection of danger signs in mothers and incentivization of Accredited Social Health Activists (ASHAs) for prompt detection, referral & treatment of such high-risk postpartum mothers.
- **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- are provided directly to the Bank/ Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for the first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms, towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for the second child subject to the second child being a girl.
- **Mission Saksham Anganwadi and Poshan 2.0** to address the challenges of malnutrition; the Government has subsumed Anganwadi Services, Poshan Abhiyaan and the Scheme for Adolescent Girls (14–18 years in Aspirational Districts and the North-Eastern Region) under the umbrella Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0).
Under the Mission, Supplementary Nutrition is provided to Pregnant Women, Lactating Mothers, Children (6 months to 6 years) and Adolescent Girls in accordance with the nutrition norms prescribed under Schedule II of the National Food Security Act (NFSA), 2013. The nutrition norms were revised in January 2023 to provide a more comprehensive and balanced supplementary nutrition package based on the principles of diet diversity, quality protein, healthy fats and essential micronutrients, including Calcium, Zinc, Iron, Dietary Folate, Vitamin A, Vitamin B6 and Vitamin B12. Additional supplementary nutrition is also provided to Severely Acutely Malnourished (SAM) children as per the provisions of the NFSA.
- **SUMAN Roadmap 2030:** The SUMAN Roadmap 2030 adopts a life-cycle approach by integrating interventions across the continuum of care, covering pre-pregnancy care, antenatal care, intrapartum care and post-natal care.
- **Anemia Mukht Bharat Abhiyaan:** The Government of India has recently released the Anemia Mukht Bharat Abhiyaan –Operational guidelines during the 16th Central Council of Health and Family Welfare (CCHFW) meeting on 29th June 2026 to address the high prevalence of anemia through a 7X7X7 strategy, moving ahead from the older 6X6X6 strategy of Anemia Mukht Bharat programme. The seven beneficiary

groups are low birth weight babies (0-6 months), children (6-59 months), children (5-9 years), adolescents (10-19 years), pregnant and lactating women and women of reproductive age group (20-49 years) in a life cycle approach.

(b) The details of the number of beneficiaries, funds released to Telangana during the last five years are placed at Annexure I, II & III.

(c) & (d) Under National Health Mission (NHM), the Government ensured transparency, proper implementation and timely delivery of benefits to eligible pregnant women across the country including Telangana by a robust, multi-layered framework that includes review of State wise key deliverables against approved target during NPCC Meetings with all States/UTs, regular assessment of performance through the Output-Outcome Monitoring Framework (OOMF). In addition, annual common review Missions (CRMs) provides independent, on-ground assessments of programme implementations, health system strengthening, and progress on key indicators.

Popularizing the various schemes through regular Information, Education & Communication (IEC) & Behaviour Change Communication (BCC) strategies including mass media. Field level workers like ANMs, ASHAs and CHOs are promoting programmes at the ground level through interpersonal communication.

Under POSHAN Abhiyan, following measures are undertaken;

- Implementation of the Poshan Tracker as a digital governance tool for real-time monitoring and tracking of beneficiaries and Anganwadi services.
- Introduction of the Nominee Module in the Poshan Tracker to ensure uninterrupted distribution of Take-Home Ration (THR) to Pregnant Women, Lactating Mothers and Adolescent Girls when the registered beneficiary is unable to collect the ration personally.
- Provision of smartphones to all Anganwadi Workers and other field functionaries along with annual data recharge support for effective use of the Poshan Tracker application.

Annexure referred in reply to part (b) of Lok Sabha Unstarred Qn. No 3445 to be answered on 07.08.2026

Annexure I

Year-wise Total number of beneficiaries benefited under the Schemes

Financial Year	Number of beneficiaries benefited under JSSK (Source-HMIS)	Number of Pregnant women who received Antenatal care under PMSMA (Source-PMSMA Portal)
2021-22	2,43,327	2,47,983
2022-23	3,03,767	2,96,350
2023-24	2,26,002	2,66,049
2024-25	1,40,510	2,56,045
2025-26	1,35,431	2,85,838

Annexure referred in reply to part (b) of Lok Sabha Unstarred Qn. No 3445 to be answered on 07.08.2026

Annexure-II

Year-wise State Programme Implementation Plan (SPIP) Approvals under the National Health Mission (NHM) for Maternal Health in Telangana

Financial Year	Budget approval (in Lakh)
2021-22	11,847.17
2022-23	15,721.74
2023-24	15,640.91
2024-25	10,594.48
2025-26	12,019.40

Note –The above data is as per the available Financial Management Reports (FMR) submitted by the state and is provisional

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Annexure-III

Year-wise fund release to the State of Telangana under Mission Saksham Anganwadi and Poshan 2.0

Financial Year	Budget approval (in Crores)
2021-22	482.33
2022-23	550.69
2023-24	507.87
2024-25	430.76
2025-26	209.2

Source: As per the report from Mission Sakti, MoWCD